

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020 /10TH VAISAKHA, 1942

W.P. (C) .TMP No.254 OF 2020

PETITIONERS

E.T.SUDHAKARAN, AGED 50 YEARS,  
S/O NARAYANAN NAIR,  
ACCOUNTANT, EVENING BRANCH  
THE KERALA STATE COOPERATIVE BANK LTD  
PARIYARAM, THALIPARAMBA  
KANNUR DISTRICT.

BY ADV. ABHILASH.K.N

RESPONDENTS

- 1.THE STATE OF KERALA REPRESENTED BY THE SECRETARY TO THE  
COOPERATIVE DEPARTMENT OF THE GOVERNMENT OF KERALA  
SECRETARIAT, TRIVANDRUM.
- 2.THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033 REPRESENTED BY THE ITS MANAGING  
DIRECTOR, THE KERALA STATE COOPERATIVE BANK LTD
- 3.THE MANAGING DIRECTOR,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033
- 4.THE CHIEF GENERAL MANAGER,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033 .
- 5.REJITHA.S, ACCOUNTS OFFICER

- THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033
6. ARUN KUMAR K.C, SENIOR ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033
7. S.LANI, ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033
8. SHERIN.V, ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033
9. DEEPAK.A.K, ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033
10. PREETHA KUMARI.S, ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.
11. LAKSHMIPRIYA.S, ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.
12. INDULEKHA.V, ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,

- COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.
13. RESHMIBHAI.M, ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.
14. SIBI.A.N, ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.
15. RASNA.R.SINDHU, ACCOUNTANT,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.
16. BINDU. S, CLERK GRADE I,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.
17. SARITHA.M.M, CLERK GRADE I,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.
18. KRIPA.G, CLERK GRADE I,  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.
19. DEEPA.V, XAVIOR CLERK GRADE I  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,

COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033.

20.XAVIOR DAVID.M, THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033

21.MOHAMMAD SHIJU.M CLERK GRADE I  
THE KERALA STATE COOPERATIVE BANK LTD  
P.B. NO -6515,  
COOPERATIVE TOWERS, PALAYAM  
THIRUVANATHAPURAM-695033

R1 BY SRI.K.P.HARISH, GOVT.PLEADER

R2-4 BY SRI.GILBERT CORREYA, SC

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30/04/2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

**BECHU KURIAN THOMAS, J.**

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**W.P.(C) TMP No.254 of 2020**  
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**Dated this the 30<sup>th</sup> day of April, 2020**

**ORDER**

Government Pleader takes notice on behalf of the 1<sup>st</sup> respondent. Sri.Gilbert Correya, learned Standing Counsel takes notice on behalf of respondents 2, 3 and 4. Notice by speed post to respondents 5 to 21.

In the meantime, there shall be an order of stay of operation of Ext.P3. Post the Writ Petition on 02.06.2020.

**BECHU KURIAN THOMAS  
JUDGE**

## **APPENDIX**

**PETITIONER'S EXTS:**

**Exhibit P1**:- The true copy of the notification dated 29/11/2019 issued by the Registrar of the cooperative society

**Exhibit P2**:- The true copy of the circular PDD-11/2019-20 dated 30/11/2019 issued by the 3rd respondent

**Exhibit P3**- The true copy of the decision No-P&E/PD/11/116/Promotion /2020-21 issued by the 4th respondent

**Exhibit P4**- The true copy of the representation dated 17/4/2020 submitted by the petitioner before the 3rd respondent